Statement of Immovable Property Return for the year 2013 (as on 01.01.2014)

Service:- INDIAN CORPORATE LAW SERVICE

Name of Officer (in full)- PRATHIBHA RAMASWAMY

Ministry/Department/Office: MINISTRY OF CORPORATE AFFAIRS

Designation: ASST. OFFICIAL LIQUIDATOR

Grade Pay- PB3 6.5400

Date of Birth- 07/10/1980

Present pay --- 21,630/- (5400 + 16230) (Gradepay + (Basic)

Name of district sub-division, Taluk and Village in which property is situated.	Name and details of property - irement including land in case of house and Year when purchased.	Cost of construction/acqu	*Present Value	If not in own name state in by purchase, lease**, mortgage, inheritance gift or otherwise, with date-of-acquisition and name of persons with details of whose name held his/her relationship to the Government servant.	How acquired-whether from the property.	Annual income from the servant. persons acquired. whom	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
SULIKERE GRAM-PANCHAYAT LIMIT, KENGERI HOBLI BENGALURU SOUTH	SITE NO. 21, RAMACHANDRA VILLAGE- ASSESSMENT NO. 109 1,200 sq. ft.	Rs. 6,00,000/-	—	—	BY REGISTERED SALE DEED FROM MR. SURENDRA K.N ON 21st SEP, 2012	NIL	—

Signature:- Prathibhakamaswamy

Date:- 22/1/14

भारत पत्र संहित (Received Letter) (with enclosure)

22 JAN 2014

2333

NOTES:-

1) *In case where it is not possible to assess the value accurately the approximately value in relation to present conditions may be indicated.

2) **Includes short interest lease also.

3) The declaration form is required to be filled in and submitted by every member of Class I and Class II (Group A and Group B) services under rule 15(3) of the Central Civil Services (conduct) Rules, 1955. (now rule 18(1) of the CCS (Conduct) Rules, 1964) on the first appointment to the service and thereafter at the interval of every twelve months, giving particulars of all immovable property owned, acquired or inherited by him or held by him on lease or mortgage, either in his own name or in the name of any members of his family or in the name or any other person dependent on Government servant.

4) The wording 'no change' or 'no addition' or 'as in the previous year' should be avoided and full details provided.

5) The columns should be filled up neatly in capital letters.

2333

2333